



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

### Cause List Date 30-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Transfer Petition NO. 97 of 2016 Smt. Dinni Alias Harshita Vs. State	Sudhir Jain	Ripudaman Singh Naruka
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Cr. Misc. Petition No. 5391/2014 Anuj Bhatnagar Vs. State	Rajeev Surana	R.B. Mathur
3	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil First Appeal No.106/15 Rajendra Prasad vs. OmPrakash	Madhav Mitra	L.M. Bhardawaj
4	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 302/97 Thakurji Shri Baldauji Vs. Swetambar Jain	Rahul Sharma	Harsh Sharma
5	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2343/15 Thakur Sh. Govind Dev Ji Vs. Najmuddin	Rajneesh Gupta	D.K Dixit
6	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 3616/2012 Dr. Jain Video on Wheels Vs. State	S.K. Tiwari	A.S. Rajawat
7	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Petition No. 4344/14 Vinod Kumar Vs. State	Vijay Poonia	A.S. Shekhawat
8	Sh. Sunit Awasthi, Advocate	S.B.Cr. Misc. Anticipatory Bail Application No. 10415/16, Sarang Balani Vs. State	Lalit Sharma	
9	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma & Nikhil Simlot	S.S. Hora
10	Sh. Manish Kumawat, Advocate	D.B. Civil Misc. Appeal No. 2769/15 Virendra Kumar Vs. Smt. Saroj	B.B. L. Gupta	Bipin Gupta
11	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
12	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Peition No. 4137/2016 Rakesh Kumar Meena Vs. State	Govind Prasad Rawat	MK Kaushik

### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

“Help The Needy –Timely Help May Create History”



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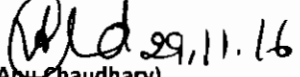
### Cause List Date 01-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Petition 5756/2015 Pushpa Meena. Vs. State	S.S Hasan	Rajneesh Gupta
2	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 2846 /16 Dinesh Chand Gupta Vs. State	Rajneesh Gupta	Peeyush Nag
3	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Misc. Petition No. 5398 of 2016 Smt. Neha Wadhwa Vs. State	Sangeeta Sharma	

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